



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,8th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
28	I.A.(Civil)/1097/2024 B/O (FOR WITHDRAWAL) in WP(C)/7183/2023 WITH WP(C)/7183/2023 WITH I.A.(Civil)/78/2024 in WP(C)/7183/2023	ANJALI (BORO) BARUAH AND 3 ORS. Versus PUNJAB NATIONAL BANK AND 2 ORS. ANJALI (BORO) BARUAH AND 3 ORS. Versus PUNJAB NATIONAL BANK AND 2 ORS. ANJALI (BORO) BARUAH AND 3 ORS. Versus PUNJAB NATIONAL BANK AND 2 ORS.	MR. D CHAKRABARTY MS D.CHAKRABARTY MR. D CHAKRABARTY MS D.CHAKRABARTY MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, PNB MR. A PARVEZ MR D GOGOI SC, PNB SC, PNB
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
29	WP(C)/789/2024 FIXED WITH WP(C)/788/2024	MANOJ KONWAR Versus ASSTSTANT COMMISSIONER AND THREE OTHERS M/S HORIZON ENTRADE PRIVATE LIMITED Versus ASSISTANT COMMISSIONER OF STATE TAXES AND THREE ORS	MR. SHRAFF MS. N UPADHYAY MR. Z ISLAM MR. V SARAF MR. SHRAFF MS. N UPADHYAY MR. Z ISLAM MR. V SARAF	SC, GST SC, FINANCE AND TAXATION SC, GST SC, FINANCE AND TAXATION

LEAVE NOTE OF ADVOCATES FOR 08/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
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6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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20)	MD F FARIDI	08-04-2024	To	10-04-2024



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
56 WP(C)/2016/2024 B/O	RATNESWAR BANIAH Versus THE STATE OF ASSAM AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	GA, ASSAM SC, AG
MOTION			
57 WP(C)/2001/2024 B/O	PUSKAL GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	GA, ASSAM
ADMISSION			
58 WP(C)/8051/2022 FIXED	RITAMANI DEKA @ RITAMONI DEKA BORO Versus THE STATE OF ASSAM AND 6 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, BTC
59 WP(C)/23/2024 FIXED	ASHRAFUL ALOM Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ASLSA GA, ASSAM MS. A HUSSAIN(r-4) MS M KURMI(r-4) MR R ISLAM (r-4) SC, GHC
ORDERS			
60 I.A.(Civil)/1089/2024 B/O, IN WP(C)/6560/2022 (D/O) in WP(C)/6560/2022	DHARMENDRA BORO, Versus THE STATE OF ASSAM AND 4 ORS.	MR S KHOUND	GA, ASSAM
61 WP(C)/1284/2024 FIXED	SARANGA BHUYAN AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MS. P BORAH	SC, HEALTH

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
44 WP(C)/2012/2024 B/O	KANGKAN KISHORE BORAH Versus THE STATE OF ASSAM AND 2 ORS	MS N K DEVI MR N ANIX SINGH MD A ISLAM	SC, GMC SC, GDD
45 WP(C)/2013/2024 CAVT. NO.03702/024, B/O	LALCHAN ALI Versus THE STATE OF ASSAM AND 13 ORS	MR. M U MONDAL J ISLAM MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR. A F N U MOLLAH SC, P AND R.D. GA, ASSAM K ZAMAN FOR CAVEATOR
ORDERS			
46 Cont.Cas(C)/499/2019 FIXED	JITEN KALITA Versus RAJESH KENGPAL AND 5 ORS	MS. P TAMULI MR. N GOGOI	MR. D SAIKIA MRS. D DAS BARMAN MR. B GOGOI MR P NAYAK MS. P CHUTIA

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
44	WP(C)/2002/2024 B/O	HASMAT KHAN AND 90 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE	GA, ASSAM SC, REVENUE
ADMISSION				
45	WP(C)/6581/2023 FIXED	GIAS UDDIN AHMED AND 7 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. A R BHUYAN MR F U BARBHUIYA MR. M A I HUSSAIN MR. S H ZAMAN	SC, CO OP MS. A HUSSAIN (R-9) MR R ISLAM (R-9) MR N A MAZARBHUIYA (r-8) N CHAKRABARTY (R-9) S PAUL (R-9)
46	WP(C)/1001/2024 FIXED	MD. MUSTAFA AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR ARINDAM BARUAH	SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
23	I.A.(CrI.)/105/2022 WITH LCR 3 FILES, P.B.-2, B/O in CrI.A./123/2021 WITH CrI.A./123/2021	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR. E	MR. A RAHMAN	PP, ASSAM
24	I.A.(CrI.)/422/2023 WITH LCR 3 FILES, P.B.-2, B/O in CrI.A./283/2017 WITH CrI.A./283/2017	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR. SRI AVNEESH KUMAR RAJPUT Versus THE UNION OF INDIA and ANR	MR. A RAHMAN	PP, ASSAM
25	CrI.A./67/2019 WITH I.A.(CrI.)/420/2023 in CrI.A./67/2019	SRI AVNEESH KUMAR RAJPUT Versus THE UNION OF INDIA and ANR SRI BINOD YADAV Versus THE UNION OF INDIA AND ANR	MS. B HAZARIKA MS. S K NARGIS MS. P BORAH MS. N DAS MS. S K NARGIS MS. A MESEN	SC, CUSTOMS SC, CENTRAL EXCISE CUSTOMS SC, NCB Ms. P. DAS, SC, CUSTOMS SC, CUSTOMS

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V, ALONG WITH BAIL MATTERS OF ALL CATEGORIES

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
58 WP(C)/765/2024 FIXED	ANIMA BHARALI Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA	SC. A.S.H.B.
<u>ADMISSION</u>			
59 WP(C)/1627/2024 FIXED	DR. BINIT CHANDRA MORAL Versus THE STATE OF ASSAM AND 8 ORS	MR. B D KONWAR SR. ADV. GA, ASSAM MR. R KALITA MS. B SOREN MR H AGARWAL MR J SINGH H BAISHYA MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS S JAIN	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I, ALONG WITH BAIL MATTERS
OF ALL CATEGORIES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
54	FAO/18/2024 B/O	MONDIRA SARMAH Versus SUMALA SAIKIA AND 2 ORS	MR R SENSUA M. A. OASIS G KAUSHIK R A LAHKAR	
MOTION				
55	CRP(IO)/124/2024 CAVT. NO.02582/024, B/O	NIKHIL DEBNATH AND 4 ORS. Versus CHANCHAL NATH	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA MS K SARMA	MR. R K JAIN FOR CAVEATOR
ADMISSION				
56	MACApp./969/2018 B/O	THE NEW INDIA ASSURANCE CO. LTD. NORTH EAST REGIONAL OFFICE and ANR. Versus SMTI RULI GOGOI and 5 ORS	MR. A SAHAD MR. K K BHATTA MR. J B SAIKIA MR. D HALOI MR. S A HUSSAIN	MR. K K DUTTA (R- 1-4) MS. R R SARMA(R- 1-4) MR. U BARUAH(R- 1-4)
BAIL HEARING (BA)				
57	Bail Appln./3341/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SOLOMON AND ANR Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR F U CHOUDHURY MR. A S TAPADER	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
58	RSA/27/2024 B/O	ATAUR RAHMAN AND 2 ORS. Versus MUHIBAR RAHMAN	MR. R R KAUSHIK MR. K R BOROOAH	
	WITH I.A.(Civil)/419/2024 in RSA/27/2024	ATAUR RAHMAN AND 2 ORS. Versus MUHIBAR RAHMAN	MR. R R KAUSHIK MR. K R BOROOAH	
59	RSA/43/2024 CAVT. NO.01382/024, FIXED	GAUTOM BORA AND 2 ORS Versus MAMON BORA AND 14 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. S R GOGOI MR. C SARMAH FOR CAVEATOR
	WITH I.A.(Civil)/775/2024 in RSA/43/2024	GAUTOM BORA AND 2 ORS Versus MAMON BORA AND 14 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. S R GOGOI MR. C SARMAH FOR CAVEATOR

ORDERS

60	MACApp./19/2018 WITH LCR, B/O	M/S NEW INDIA ASSURANCE CO. LTD. Versus PINKI MAZUMDAR	MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. J JOHN	MR. N BORAH MR H MAZUMDER
	WITH I.A.(Civil)/76/2018 in MACApp./19/2018	M/S NEW INDIA ASSURANCE CO. LTD. Versus PINKI MAZUMDAR	MS. L SHARMA MR. A TALUKDAR MR. K K BHATTA MR. J JOHN	
61	MACApp./407/2018 WITH LCR, B/O	KHADON AMSONG and 5 ORS, Versus RAM PRASAD SHILL and ANR	MR. M TALUKDAR MS.D KALITA	MR. K K DEY MR. B K PURKAYASTHA MR. B K PURKAYASTHA MR V K BAROOAH MS.P SHARMA(R-2)
62	MACApp./799/2018 WITH LCR, B/O	AKBAR ALI Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. M AHMED MR. N ISLAM MR N AHMED	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY
63	CRP/75/2022 B/O	JAGATJYOTI DUTTA Versus ASHISH DAS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MS. S DASGUPTA MS S DASGUPTA
	WITH I.A.(Civil)/1965/2023 in CRP/75/2022	ASHISH DAS, Versus JAGATJYOTI DUTTA	MS S DASGUPTA	MS. R CHOUDHURY
64	RSA/208/2023 B/O	SUKLESWAR TALUKDAR Versus JAGAT CHANDRA MEDHI	MR K R BAROOAH	
65	MACApp./249/2023 B/O	NATIONAL INSURANCE COMPANY LTD. Versus HORBI KHYLLAIT AND 3 ORS.	MR T KALITA MR. A KAKATI	MR A B DEY (r-1,2)
	WITH I.A.(Civil)/1828/2023 in MACApp./249/2023	NATIONAL INSURANCE COMPANY LTD. Versus HORBI KHYLLAIT AND 3 ORS.	MR T KALITA MR. A KAKATI	
66	I.A.(Civil)/3095/2023 WITH LCR, B/O in MACApp./87/2023	NORECHA KHATUN Versus ORIENTAL INSURANCE CO. AND ANR.	MR M AHMED A. K. KANU MR A. ALI	MS. M CHOUDHURY
	WITH MACApp./87/2023	ORIENTAL INSURANCE CO. LTD. Versus NORECHA KHATUN AND ANR. F	MS. M CHOUDHURY MS. M CHOUDHURY MS C BORAH	MR M AHMED (R-1) MD K RAHMAN (r-2) MR. SAIDUL ALOM (r-2) A. K. KANU (R-1) MR A. ALI (R-1)
67	I.A.(Civil)/787/2024 B/O in Mat.App./7603/2023	XXXXXXX Versus XXXXXXX	MS B DEVI MS. M BORA DR K PANDAV MR. S. J. SARKAR	
	WITH Mat.App./7603/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. S P CHOUDHURY	
HEARING				
68	MACApp./203/2020 WITH LCR, FIXED	MINAKHI BORAH BARUAH AND 3 ORS Versus M/S NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR	MR. A J SAIKIA (R1) MR. B KAKATI (R1) MR G S BORO (R1)

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LEAVE NOTE OF ADVOCATES FOR 08/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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8)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
9)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
10)	MR. M RAHMAN	02-04-2024	To	21-04-2024
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14)	MS. M JAIN	08-04-2024	To	23-04-2024
15)	MR. N ALAM	08-04-2024	To	20-04-2024
16)	MR. N SHARMA	08-04-2024	To	22-04-2024
17)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
18)	MR. M H ALI	09-04-2024	To	10-04-2024
19)	MD. A SAHAD	09-04-2024	To	10-04-2024
20)	MD F FARIDI	08-04-2024	To	10-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Monday,8th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL SINGLE BENCH

THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
21	AB/913/2024 FIXED	HAMIDUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
BAIL HEARING (BA)				
22	Bail Appln./765/2024 PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	NOOBA MEITEI AND ANR Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
23	Bail Appln./943/2024 FIXED	SHAMSUL HOQUE Versus THE STATE OF ASSAM	MR. N SARKAR MR P K BASU MR A BANERJEE MS. K DEY	PP, ASSAM
BAIL HEARING				
24	AB/741/2024 FIXED	SAMIR CHOUDHURY Versus THE STATE OF ASSAM	MR J ISLAM MR. A M AHMED P. GHOSH	PP, ASSAM
HEARING				
25	Crl.A./393/2023 <u>O Y 6 M 10 D</u> :PART-HEARD, WITH LCR 6 FILES, FIXED	MD. SAREJ UDDIN @ CHAREJ UDDIN Versus THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	MR. R ALI (R-2) MR H A AHMED (R-2) PP, ASSAM
WITH				
	I.A.(Crl.)/1026/2023 in Crl.A./393/2023	SAREJ UDDIN @ CHAREJ UDDIN Versus THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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18)	MR. M H ALI	09-04-2024	To	10-04-2024
19)	MD. A SAHAD	09-04-2024	To	10-04-2024
20)	MD F FARIDI	08-04-2024	To	10-04-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
58 Bail Appln./1052/2024 B/O	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
59 Bail Appln./1057/2024 B/O	HARISH BANSAL Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	PP, ASSAM
BAIL HEARING (BA)			
60 Bail Appln./722/2024 FIXED	JOBAN ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
61 Bail Appln./849/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NOMAN UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING			
62 AB/324/2024 FIXED	DIPANKAR BARMAN Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
63 AB/842/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ASHRAB ALI Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	MR. A RAHMAN (r-2) PP, ASSAM
64 AB/698/2024	SHAH ALOM SK Versus THE STATE OF ASSAM AND ANR,	MR A BURAGOHAIN MR. M KHAN MS J AKTAR	MR. A RAHMAN (R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
21	Bail Appln./293/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	HATNEILHING KUKI Versus THE STATE OF ASSAM	MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
22	Bail Appln./403/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	ALI HUSSAIN Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
23	Bail Appln./989/2024 WITH OFFICE NOTE, FIXED	NURUL AMIN HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. G PHUKAN R L CHUTIA L KALITA	PP, ASSAM
BAIL HEARING				
24	AB/456/2024 WITH OFFICE NOTE, FIXED	ROHUL AMIN @ RUHUL AMIN Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR S RAHMAN MS. S PHUKAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
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18)	MR. M H ALI	09-04-2024	To	10-04-2024
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20)	MD F FARIDI	08-04-2024	To	10-04-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
53	Bail Appln./991/2024 (CONNECTED WITH ITEM NO. 45 IN THE DAILY CAUSE LIST), FIXED	SANJAY KANOI @ SANJOY KANOI Versus THE STATE OF ASSAM	MR. J M GOGOI	PP, ASSAM
ORDERS				
54	Crl.A./332/2023 WITH OFFICE NOTE, B/O	BINDESWAR TIWARI Versus THE STATE OF ASSAM	MR. S DAS MRS. R T DAS MR K DAS	MR. B RAHMAN(R-2) MR. B RAHMAN(R-2) MR J ISLAM MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) MR G DEKA(R-2) PP, ASSAM
	WITH I.A.(Crl.)/837/2023 in Crl.A./332/2023	BINDESWAR TIWARI Versus THE STATE OF ASSAM	MRS. R T DAS MR K DAS MR K DAS	MR. B RAHMAN (R-2) MR. H ALI (R-2) MR. K K PARASAR (APP) MR G DEKA(R-2) PP, ASSAM
	WITH I.A.(Crl.)/868/2023 in Crl.A./332/2023	BINDESWAR TIWARI Versus THE STATE OF ASSAM AND ANR	MR. S DAS MR K TALUKDAR	MR. B RAHMAN(R-2) MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
48	Bail Appln./4136/2023 (AT 2:00 PM), PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	MD. MOKIM AND ANR. Versus THE UNION OF INDIA	MS. S K NARGIS MS N SULTANA	SC, NCB
49	Bail Appln./4307/2023 (AT 2:00 PM), PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED,	ABID PERVEZ @ AZAD PERVEZ Versus UNION OF INDIA	MR. N N B CHOUDHURY MR. P K SAHARIA MS K DAS	SC, NCB
50	Bail Appln./162/2024 (AT 2:00 PM), PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	PAPPU CHATTERJEE Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
51	Bail Appln./335/2024 (AT 2:00 PM), PART-HEARD, FIXED	DHRUBA RAJ @ DHRUBA DAS Versus UNION OF INDIA	MR. S K SINGHA MR G PATHAK	SC, NCB
52	Bail Appln./364/2024 (AT 2:00 PM), PART-HEARD, CASE RECORD(SCANNED COPY), FIXED	HAFIJUL MANDAL AND ANR. Versus NARCOTICS CONTROL BUREAU	MR D K MEDHI P BORUAH	SC, NCB
53	Bail Appln./449/2024 (AT 2:00 PM), PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	RABI AHMED BARBHUIYA Versus UNION OF INDIA.	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
54	Bail Appln./518/2024 (AT 2:00 PM), PART-HEARD, CASE RECORD(SCANNED COPY), FIXED WITH I.A.(Cr.)/310/2024 in Bail Appln./518/2024	RAJDEV KUMAR @ RAJDEV SINGH Versus THE UNION OF INDIA	MR S RAHMAN MS. S PHUKAN MR U PANDEY	SC, NCB
55	Bail Appln./533/2024 (AT 2:00 PM), PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	RAJDEV KUMAR @ RAJDEV SINGH Versus THE UNION OF INDIA	MR S RAHMAN	
55	Bail Appln./533/2024 (AT 2:00 PM), PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	OINAM LAKHIKANTA SINGH Versus UNION OF INDIA	MS. S K NARGIS MR. K SINGHA MS S BEGUM MS N SULTANA	SC, NCB
56	Bail Appln./586/2024 (AT 2:00 PM), PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	SURAJ SINGH Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
57	Bail Appln./707/2024 (AT 2:00 PM), PART-HEARD, FIXED	PRADIP DAS @ PRADIP TALUKDAR Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM	SC, NCB

58	Bail Appln./699/2024 FIXED	SHAHID ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. J ABBAS	PP, ASSAM
59	Bail Appln./758/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. MOJIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR J C BORAH	MS B CHOWDHURY, AMICUS CURIAE PP, ASSAM
60	Bail Appln./889/2024 FIXED	MRIGEN GOGOI Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM

BAIL HEARING

61	AB/553/2024 FIXED	KAMAL CHNADRA NATH Versus THE STATE OF ASSAM	MS B SHARMA MR D K NATH MS M DAS	PP, ASSAM
62	AB/743/2024 FIXED	MANASH KONWAR Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM

ORDERS

63	I.A.(CrI.)/18/2024 (AT 2:00 PM), PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED in Bail Appln./3206/2023 WITH Bail Appln./3206/2023	MATHI NIRANJAN RAO Versus THE UNION OF INDIA	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, DRI
		MATHI NIRANJAN RAO Versus THE UNION OF INDIA	MS D BORGOHAIN MR S M ABDULLAH P MR. P GOHAIN MS. K BARUAH MS. M SARMAH MR S H SIKDAR MR. S HAQUE S A KHAN	SC, DRI MS S ABDULLAH
64	WITH Bail Appln./2794/2023	KONDAVEETI RAMAKRISHNA Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MS B GOGOI MR J K Bhuyan	SC, DRI
65	WITH Bail Appln./4268/2023	SILAAAR SHEIK Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MS B GOGOI MR J K Bhuyan	SC, DRI

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LEAVE NOTE OF ADVOCATES FOR 08/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
9)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
10)	MR. M RAHMAN	02-04-2024	To	21-04-2024
11)	MR A W AMAN	04-04-2024	To	08-04-2024
12)	MR D DEKA	03-04-2024	To	27-04-2024
13)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
14)	MS. M JAIN	08-04-2024	To	23-04-2024
15)	MR. N ALAM	08-04-2024	To	20-04-2024
16)	MR. N SHARMA	08-04-2024	To	22-04-2024

17)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
18)	MR. M H ALI	09-04-2024	To	10-04-2024
19)	MD. A SAHAD	09-04-2024	To	10-04-2024
20)	MD F FARIDI	08-04-2024	To	10-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,8th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
82 WP(C)/4889/2023 FIXED	MAZIBAR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, SEC. EDU.
83 WP(C)/1454/2024 FIXED	GOLZAR ALI SK Versus THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MS M ROY	SC, ELEM. EDU GA, ASSAM
ORDER (STAY VACATING)			
84 I.A.(Civil)/3780/2023 FIXED in WP(C)/4605/2023 WITH WP(C)/4605/2023	THE PRINCIPAL, SILAPATHAR COLLEGE Versus DIPIKA BORUAH AND 3 ORS. DIPIKA BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR J PAYENG MS A PAYENG MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, HIGHER EDU SC, HIGHER EDU MR J PAYENG (R3, R5) MS A PAYENG (R3, R5)
ORDERS			
85 WP(C)/4516/2022 FIXED	REKHAMONI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS MS E NATH	SC, EDU SC, K A A C

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